

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Empee Power Company (India) Ltd

MAIN PETITION NUMBER : CP/1254/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/1225(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Ms. Anuradha and the Respondent is represented by the Ld. Counsel Mr. Kaushik Narayanan through video conferencing mode.

Counsel for the Applicant is not visible.

List the matter on 10.01.2023 for further hearing.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)

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